

(a) whether the Union Government propose to set up Cotton Yarn Bank in Assam;

(b) if so, the details thereof;

(c) whether the Union Government have also received a proposal from the Government of Assam for setting up of Handloom Training Centre in the State; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) and (b) Cotton Yarn Bank can be set up by any approved State Handloom Agency under Mill Gate Price Scheme implemented by Government of India through National Handloom Development Corporation (NHDC) Ltd.

(c) No, Sir.

(d) Does not arise.

#### Anti-Subsidy and Anti-Dumping Cell

1149. SHRI TARIQ ANWAR : Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have constituted anti-subsidy and anti-dumping investigation cell; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI RAMA-KRISHNA HEGDE) : (a) and (b) The Government have constituted a Directorate General of Anti Dumping and Allied Duties under the Ministry of Commerce. The Designated Authority appointed under the Customs Tariff Act and the Rules made thereunder is in-charge of the Directorate General of Anti Dumping and Allied Duties and investigates cases for anti-dumping and anti-subsidy action. The Directorate General of Anti-Dumping and Allied Duties has been provided with sufficient infrastructure commensurate with the present workload.

[Translation]

#### Loans to Defaulters

1150. SHRI HARIBHAI CHAUDHARY : Will the Minister of FINANCE be pleased to state:

(a) the amount of bad-debt written off by the nationalised banks during the last two years, bank-wise;

(b) whether Government are aware that these banks again granted loans to the defaulting parties; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS, AND MINISTER OF STATE IN THE MINISTRY OF FINANCE

(BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M. R. JANARTHANAN) : (a) The amount of bad debts written off by nationalised banks during the year 1995-96 and 96-97 (latest available) as furnished by Reserve Bank of India (RBI) is given in the Statement enclosed.

(b) and (c) In order to alert the banks and FIs and put them on guard against the defaulters to other lending institutions, RBI has put in place a scheme to collect details about borrowers of banks and FIs with outstanding aggregating Rs. 1 crore and above which are classified as 'Doubtful' or 'Loss' or where suits are filed, as on 31st March and 30th September each year. List of borrowers (with outstandings aggregating Rs. 1 crore and above) against whom suits are filed and on 31 March every year are published. Information of such suit filed accounts as well as confidential information on other doubtful and loss assets of Rs. 1 crore is disseminated to banks and FIs in the form of floppies.

The banks and financial institutions are advised to make use of the aforesaid details while considering, on merits, the requests for fresh or additional limits by the defaulting borrowing units, their proprietors/partners/directors etc. The banks, at times, grant on merits, loans/additional facilities to defaulting units etc. for revival/rehabilitation. Reserve Bank of India has not issued any instructions prohibiting them to grant fresh /additional limit to the defaulters and banks and financial institutions are free to take their own credit decisions based on commercial judgement.

#### Statement

*Bad debts written off by the nationalised banks during the last two years*

(Amount in crores)

Sr. No.	Name of the Bank	1995-96	1996-97
1	2	3	4
1.	Allahabad Bank	6.71	21.39
2.	Andhra Bank	1.95	37.42
3.	Bank of Baroda	46.42	70.17
4.	Bank of India	307.08	217.15
5.	Bank of Maharashtra	56.52	47.30
6.	Canara Bank	169.49	18.20
7.	Central Bank of India	138.44	156.83
8.	Corporation Bank	19.13	0.94
9.	Dena Bank	51.92	58.76
10.	Indian Bank	115.94	10.28
11.	Indian Overseas Bank	75.01	375.73
12.	Oriental Bank of Commerce	0.82	46.22

1	2	3	4
13.	Punjab National Bank	53.14	150.34
14.	Punjab & Sind Bank	2.86	9.93
15.	Syndicate Bank	8.03	58.79
16.	Union Bank of India	38.81	30.57
17.	UCO Bank	110.98	220.57
18.	United Bank of India	36.51	65.48
19.	Vijaya Bank	13.26	12.72
	<b>Total</b>	1253.02	1608.79

12.01 hrs.

## PAPERS LAID ON THE TABLE

*[English]*

**Annual Reports of electronics service and training centre etc. alongwith Audited Accounts and review by the Govt. at their working etc.**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : Sir, on behalf of Shri Sikander Bakht, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Service and Training Centre, Nainital, for the year 1997-98, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Electronics Service and Training Centre, Nainital, for the year 1998.  
[Placed in Library. See No. LT-1587/98]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Aurangabad, for the year 1997-98, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indo-German Tool Room, Aurangabad, for the year 1997-98.  
[Placed in Library. See No. LT-1588/98]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 1997-98, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Institute of Tool Design, Hyderabad, for the year 1997-98.

[Placed in Library. See No. LT-1589/98]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Calcutta for the year 1997-98, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room and Training Centre, Calcutta, for the year 1997-98.

[Placed in Library. See No. LT-1590/98]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Bhubaneswar, for the year 1997-98, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room and Training Centre, Bhubaneswar, for the year 1997-98.

[Placed in Library. See No. LT-1591/98]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Indo-Danish Tool Room, Jamshedpur, for the year 1997-98, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indo-Danish Tool Room, Jamshedpur, for the year 1997-98.

[Placed in Library. See No. LT-1592/98]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Ahmedabad, for the year 1997-98, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indo-German Tool Room, Ahmedabad, for the year 1997-98.

[Placed in Library. See No. LT-1593/98]